



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-132/2015

New Delhi, this the 12th day of February, 2020.

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Parveen Kaushik, S/o Sh. Om Prakash,
R/o Vill-Nayavas & PO: Khubru, Teh-Gannour,
Distt. Sonipat, Haryana.
Aged about 27 years,
Group – D (Gatemen).

.... Applicant

(through: None)

Versus

Union of India thorough,

1. The General Manager,
Northern Railway, Baroda House,
New Delhi.
2. The Railway Recruitment Cell,
Through its Secretary,
Northern Railway, Lajpat Nagar-I,
New Delhi.
3. The Assistant Personnel Officer (RRC),
Railway Recruitment Cell, Lajpat Nagar-I,
New Delhi.

.... Respondents

(through: Mr. R. V. Sinha with Mr. Amit Sinha)



ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None for the applicant even on the second call.

2. The applicant was not present on 17.12.2019 and 31.01.2020. In both these orders, it was made very clear that this is a 2015 matter and no further opportunity will be granted to either of the parties.

3. Nevertheless, nobody is appearing for the applicant today also. Hence, the OA is dismissed for default and non prosecution. There shall be no order as to costs.

(Mohd. Jamshed)
Member (J)

(S.N. Terdal)
Member (A)

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